IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH: JAIPUR

Date of order: 16.03.2000

C.P. Nc. 11/19998

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O.A. No. 495/1997

Ram Sahai scn of Shri Ram Nath, aged about 35 years, Carpenter, cifice of the I.O.W., Shyamgarh, Western Railway, Kota, resident of 109 L.H. Railway Quarter Colony, Shyamgarh.

... Petitioner.

versus

- Shri L.R. Thapar, D.R.M., Western Railway, Kota Division, Kota.
- 2. Shri Anil Kumar Uprit, I.O.W., Shyamgarh, Western Railway, Kota Division, Kota.
- 3. Shri Ram Lal, Office Superintendent, office of the I.O.W., Shyamgarh, Western Railway, Kota Division, Kota.

Respondents.

Mr. P.V. Calla, Counsel for the petitioner.

Mr. Manish Ehandari, Counsel for the respondents.

CORAM:

Hon'ble Mr. Justice B.S. Raikote, Vice Chairman. Hon'ble Mr. N.P. Nawani, Administrative Member.

.: ORDER:

(Per Hon'ble Mr. Justice B.S. Raikcte)

This Contempt Petition is filed complaining the viclation of the order of the Tribunal dated 21.11.1997. By that order we directed XXXX the respondents to pay the pay scale of Rs. 950-1500 of the post of Carpenter to the petitioner during the pendency of the petition. Now the learned counsel appearing for the respondents have submitted a letter dated 7.7.98 showing that in compliance of the directions of this Tribunal, the petitioner

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has been accorded the pay scale of Rs. 950-1500 with a further direction that he continued to remain on the post of Khallasi. It is also stated that equivalent pay scale of Carpenter has been granted to the petitioner.

2. In the circumstances, this C.P. does not survive and the Contempt Petition is dismissed as infructuous and notices are discharged,

(N.P. NAWANI) Adm. Member (B.S. RAIKOTE)
Vice Chairman

cvr.